

EFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,**WESTERN ZONE BENCH, PUNE****AT PUNE****EXECUTION APPLICATION NO.01 OF 2024 (WZ)****IN****ORIGINAL APPLICATION NO. 216 OF 2023 (WZ)**

Hasmukhbhai Bahecharbhai Parmar ... APPLICANT

VS

Detox India Pvt Ltd.
and two others ... RESPONDENTS**INDEX**

SR NO	ANNE XURE	PARTICULARS	PAGE NOS.	
1.		Index	-	327
2.		Reply	328	330
3.		Affidavit in Support	331	334
4.	R-1	Copy of the order dated 23.01.2023 passed by this Hon'ble Tribunal in O.A.No.109 of 2022	335	340
5.	R-2	Copy of the Copy of the said action plan submitted by the Respondent No.3	-	341
6.	R-3	Copy of the PPT	342	379
		Last Page		379

PUNE

DATE : 23/04/2023



ADVOCATE FOR RESPONDENT NO.3

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE

AT PUNE

EXECUTION APPLICATION NO.01 OF 2024 (WZ)

IN

ORIGINAL APPLICATION NO. 216 OF 2023 (WZ)

Hasmukhbhai Bahecharbhai Parmar ... APPLICANT

VS

Detox India Pvt Ltd.
and two others ... RESPONDENTS

REPLY ON BEHALF OF RESPONDENT NO.03

MAY IT PLEASE THE HON'BLE TRIBUNAL

THE RESPONDENT NO.3 MOST RESPECTFULLY SUBMITS

THAT :-

1. At the outset, it is submitted that, the Respondent No.3 had filed detailed Affidavit in O.A.No.109 of 2022 and that this Hon'ble Court was pleased to consider the same and dispose of the said Original Application vide its detailed order dated 23.01.2023. The said Original Application came to be disposed of with the following directions.

a) We direct respondent No.2 - Gujarat Pollution Control Board to make calculation of the past violations and quantify the

environmental damages thereof within a period of one month. This exercise would be done after giving notice to respondent No. 1 - NAA. After the said calculation of the environmental damages is made, the amount towards the same shall be deposited by respondent No.1 with respondent No.2 within a period of two months thereafter.

- b) As respondent No.1 has undertaken to lay down over-ground pipeline and complete the work by May, 2023, which appears to take care of the problem of the contaminated water flowing from River Amravati, said work must be completed by May, 2023, failing which for each month thereafter, respondent No.1 shall pay penalty at the rate of Rs.25,00,000/- (Rupees Twenty Five Lakhs).*
- c) The compensation amount/penalty amount, which shall be realized from respondent No.1, shall be utilized for restitution of environment in the local area within one year, independent of the obligation of respondent No.1.*
- d) If any grievance remains even thereafter, the applicant would be at liberty to approach this Tribunal in that regard.”*

Copy of the Copy of the order dated 23.01.2023 passed by this Hon'ble Tribunal in O.A.No.109 of 2022 is annexed hereto and marked as **ANNEXURE R-1**.

2. Furthermore, the Respondent No.3 prepared an action plan to control the contaminated water flowing in the Estate. The action

plan was also placed before this Hon'ble Tribunal in the aforementioned Original Application, which was considered by this Hon'ble Tribunal. By this action plan, the Respondent No.3 submits that the majority of the work has been completed and that the remaining the remaining work will be completed by May, 2024. Copy of the Copy of the said action plan submitted by the Respondent No.3 is annexed hereto and marked as **ANNEXURE R-2.**

3. The Respondent No.3 has undertaken the work as per the directions of the Hon'ble Tribunal and that the same is being placed before the Hon'ble Tribunal for consideration. Copy of the PPT is annexed hereto and marked as **ANNEXURE – R-3.**
4. It is thus, submitted that, in view of the action plan submitted by the Respondent No.3, nothing survives in the present Execution Application and the same needs to be disposed of.
5. The present reply may also be treated as part and parcel of the reply on behalf of Respondent No.3 in O.A.No.2 of 2024.

PUNE
DATE :23/04/2024



ADVOCATE FOR RESPONDENT NO.3

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE
AT PUNE

EXECUTION APPLICATION NO.01 OF 2024 (WZ)
IN
ORIGINAL APPLICATION NO. 216 OF 2023 (WZ)

Hasmukhbhai Bahecharbhai Parmar ... APPLICANT

VS

Detox India Pvt Ltd.
and two others

... RESPONDENTS

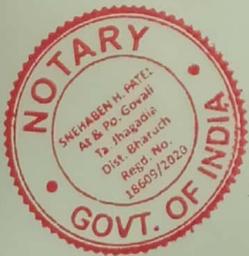
NOTARY

AFFIDAVIT TO THE REPLY ON BEHALF OF RESPONDENT NO.03

MAY IT PLEASE THE HON'BLE COURT:

I, Chintankumar Patel, Age 36 years, Occu.: Service, working with the Respondent No.03 herein above, do hereby state on solemn affirmation as under:-

1. That the Respondent No.03 is filing the reply to the present Execution Application. The facts and circumstances are well set out in the main body of the Reply. The Respondent No.03 adopts, maintains, confirms, repeats and reiterate whatever has been stated in the main body of the reply and for the sake of brevity, convenience and in order to avoid repetition, craves leave of this Hon'ble Tribunal to treat the statements, averments and submissions in the main body of the Reply as part and parcel of this Affidavit as if the same are reproduced herein ad-seriatim, with a view to avoid repetition and for the sake of brevity.

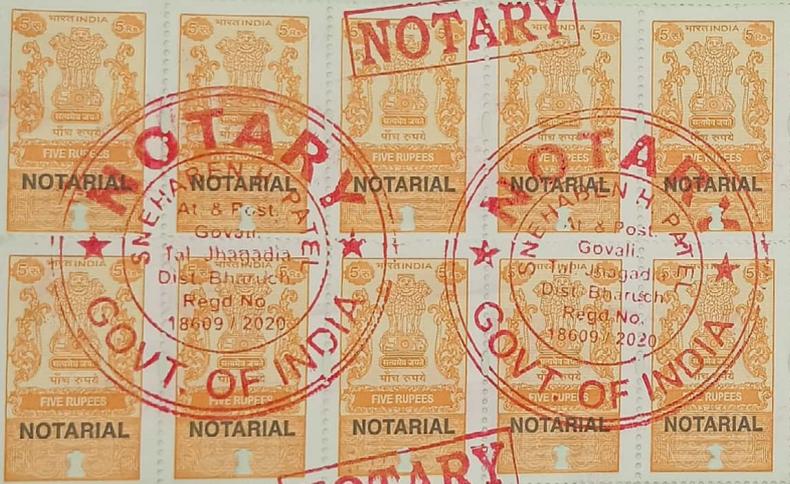


2. I say that whatever stated in the Reply and the present Affidavit is true and correct to the best of my knowledge, information and belief and the legal advice, which I believe to be true.

Solemnly affirmed at Aokleshwar on 23rd day of April, 2024.



Deponent
Deponent

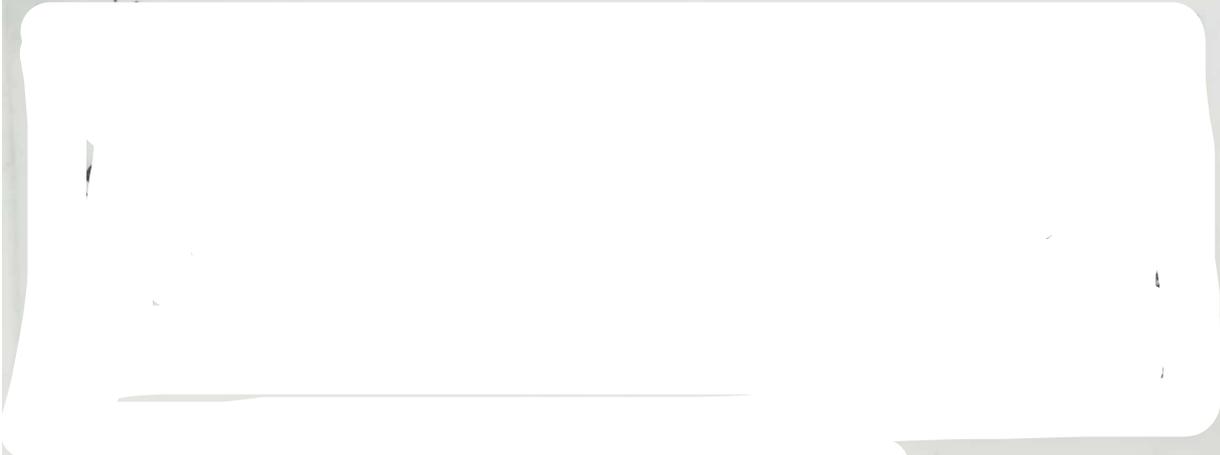


Solemnly Affirmed / Declared
Sworn-Before Me
SHP
SNEHABEN H. PATEL
NOTARY, (Govt. of India)

Regd. No.: 4600/2024
Date: 23 APR 2024



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Unique Identification Authority of India



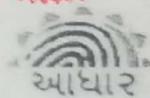
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help@uidai.gov.in

www.uidai.gov.in



Government of India



भारत आधार. भारत ओज्ज

SNEHABEN H. PATEL
 Notary
 Bhadrapur
 Dist. Bharuch
 Regd. No.
 13609/2020
 GOVT. OF INDIA

आयकर विभाग
 INCOME TAX DEPARTMENT
 भारत सरकार
 GOVT. OF INDIA



अक्षय

NOTARY
 SNEHABEN H. PATEL
 At & Po. Gausli
 Ta. Bhagathi
 Dist. Bharuch
 Regd. No.
 13609/2020
 GOVT. OF INDIA

Item No.6

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

(By Video Conferencing)

ORIGINAL APPLICATION NO.109 OF 2022 (WZ)

Hasmukhbhai Bacherbhai Parmar

.... Applicant

Versus

Notified Area Authority of Ankleshwar & Ors.

....Respondents

Date of hearing: 23.01.2023

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Applicant : Applicant-in-person present

Respondents : Mr. Saurabh Kulkarni, Advocate for R-1
Mr. Maulik Nanavati, Advocate for R-2

ORDER

1. The applicant has moved this Original Application with the prayers that an order be passed for establishing an ETP with a large capacity with the latest technology; huge penalty be imposed on respondent No.1 – Notified Area Authority of Ankleshwar; the Chief Officer Mr. Gajera should be ordered to be placed under suspension; an order be issued not to release any type of water into tributes like Sarangpur creek, Amravati river, Chhapara Khadi, Aamla Khadi and Khadi near Amkleshwar industrial region; the Regional Officer of Ankleshwar Mr. V.D. Rakholia be also ordered to be placed under suspension; the applicant may be compensated economically and the victims be given compensation.

2. From the contents of this application, it is apparent that the applicant has stated that Notified Area Authority (NAA) – respondent No.1 is operating pumping station – “C” at plot Nos.618 and 619, GIDC

Ankleshwar, District Bharuch from where contaminated water is allowed to flow in Amravati river, which is getting contaminated, which has resulted in death of large number of fishes. After the matter was heard on 08.12.2022, a direction was given to issue notices to the respondents except respondent Nos.2 and 6 – GPCB as it was being represented by learned counsel Mr. Maulik Nanavati.

3. In pursuance to the notice, learned counsel Mr. Saurabh Kulkarni has appeared on behalf of respondent No.1 – NAA, who submits that the reply-affidavit has been filed wherein it is submitted that respondent No.1 and the Board of Management have to perform its functions and duties in accordance with the provisions of the Gujarat Municipalities Act, 1963 providing basic services to the member industries. Ankleshwar Industries Association was established in 1978 by the industries located in Ankleshwar GIDC Estate. There are at present 105 drainage connection holders who have CC&A and discharging their treated effluent into final Effluent Treatment Plant (FETP) of Narmada Clean Tech (NCT) and other 245 CC&A holders are sending their effluent to ETP of ETL (Enviro Technology Limited) and after treatment, ETL is discharging treated effluent to FETP for deep sea discharge. Narmada Clean Tech is a company in the business of waste water management and disposal. It is a subsidiary of Gujarat Industrial Development Corporation (GIDC), jointly promoted by Member Industries of Ankleshwar, Jhangadia and Panoli Industrial Estates. The initial project comprised of a Final Effluent Treatment Plant to receive and polish the treated effluent from the three Estates and then convey this effluent into deep sea in the Gulf of Khambhat, where it is discharged through scientifically designed diffuser wherein instantaneous dispersion and large dilution take place. This system is in operation since end of 2006. The permitted capacity of this installation is 40 MLD. The main objective of Narmada Clean Tech is to

provide environmentally safe treatment and to dispose of the treated water deep into the sea , keeping Amla Khadi, Narmada Estuarine Zone and nearby area free from pollution and thereby protecting aquatic life. The CC&A was received by Narmada Clean Tech from respondent No.2 on 10.08.2022 which is valid till 24.07.2026.

4. Further it is submitted in the said affidavit that the answering respondent has undertaken the work of controlling of water overflowing into river Amravati at the time of heavy rainfall. Ankleshwar Industrial Estate is spread over an area of 1600 hectare out of which approximately 400 hectares' area has natural gradient towards Amravati river. During heavy rainfall, around 100 million litres rainwater is likely to flow towards Amravati river, which is difficult to be handled and therefore, it overflows into the river and action plan in respect of the said work has been submitted by respondent No.1 to respondent No. 2 GPCB in compliance of the directions of the GPCB dated 15.11.2022. The said work includes laying down pipeline, upgradation of Pumping Station, installation of online monitoring, which is annexed at pages 218 and 219 of the paper-book. The allegation of the fishes getting killed because of the contamination is false. Respondent No. 2 has repeatedly collected the samples and tested the same in its laboratory and found to be within the parameters.

5. We find that respondent No.2 – GPCB had already conducted inspection on the complaint of the complainant on 30.09.2022 and the report of the same is on record from pages 169 to 200 of the paper-book and the relevant part of the report is as follows:-

“Inspection is carried out with reference to telephonic complaint received from Shri Hashmukh Parmar, Vill:Mandva, Tal: Ankleshwar, Dist: Bharuch to this office on 30/09/2022 regarding Fish kill in River Amravati at Amratpura village. In this regard, we have immediately visited the place and telephonically contacted to complainant. During visit, dead fishes are observed floating on River Amravati at low level bridge of village Amratpura. Dead fishes are

observed on shore of River Amravati at Amratpura village low level bridge. One water sample from this location is collected for analysis purpose. At this point, one small domestic stream is also mixed with river which is coming from Amratpura village residential area. In downstream area of this location we have visited Navakansia village bridge where dead fish are not observed however one water sample is collected to check water quality of downstream area. Afterward, we have back traced the Amravati River stretch. Dead fishes are also observed at NH-8 highway bridge where dead fishes floating as well as on shore observed, one water sample is collected from the same. On upstream side Sarangpurkhadi is mixed with River Amravati in which domestic wastewater from Sarangpur village area and contaminated runoff from GIDC Ankleshwar area comes in case of bund wall near Ankleshwar GIDC pumping station C is overflowing. Water samples are collected from different location viz; upstream area of river Amravati before mixing sarangpur khadi, after mixing of sarangpur khadi and from sarangpur khadi. Scattered dead fishes are observed in stretch River Amravati after mixing sarangpur khadi. After that we have reached GIDC Ankleshwar pumping station C, during visit minor overflow of bund wall in front of GIDC pumping station C is observed and same was overflowing on 29/09/2022 as informed by operator of pumping station C as rain fall in this area was there. This overflowing contaminated water ultimately reaches to River Amravati through Sarangpurkhadi. Pumping was also observed going on to lift this contaminated water from bund wall to pumping station still bund wall is observed overflowing. This is mainly because of infrastructure issues to be addressed by NAA & AIA and 3-day notice was issued to Notified Area Authority Ankleshwar to take immediate corrective measures in this regard to prevent such incidences. Various samples are collected as per details mentioned in sample detail section and Google earth map showing water samples collected for analysis purpose on different locations of River Amravati is attached. Photographs taken during visit are also attached here with.”

6. Heard the arguments of learned counsel for the parties.
7. The learned counsel for respondent No. 2 – GPCB states that the pollution in Amravati river is happening on account of leakage of water from the underground pipeline and overflowing of contaminated water from the pumping station of the untreated water because of which the river water is getting polluted which resulted in death of the fishes and several notices were given to respondent No.1 – NAA to take care of this problem, but they have been ignored those till date. It is further submitted by him that now, they have presented action plan wherein it has been stated that the work of laying of over-ground pipeline would be completed by May, 2023, but they have doubt about the said project

being completed within time. Therefore, a direction may be issued to them to complete the work within time failing which penalty may be directed to be realized from respondent No. 1 on month to month basis for not meeting the target.

8. From the side of respondent No.1 – NAA, it is argued that the effluent which is flowing into river is only in heavy rainfall and that there is no evidence on record to the effect that the fishes have died on account of discharge of effluent from their pump.

9. We cannot disbelieve the inspection report dated 30.09.2022, which has been submitted by GPCB wherein it is clearly stated that the dead fishes were observed floating on Amravati river and water samples have been collected and the report has been received which shows that the water was found extremely polluted in the said river. In the report, it is also mentioned that minor overflow from bund wall in front of GIDC pumping station “C”, was observed, which was overflowing on 29.09.2022 as was informed by the operator from pumping station “C” as the rainfall in that area was there.

10. We find that there is no doubt that the water of Amravati river was contaminated because of which the fishes had died and now, it appears that the corrective steps are being taken by respondent No.1 by laying down over-ground pipeline so as to remove the leakage and that aspect is said to be completed by May, 2023. Therefore, in view of that, we dispose of this Original Application with following directions:-

- (a) We direct respondent No.2 - Gujarat Pollution Control Board to make calculation of the past violations and quantify the environmental damages thereof within a period of one month. This exercise would be done after giving notice to respondent No. 1 – NAA. After the said calculation of the environmental damages is made, the amount towards

the same shall be deposited by respondent No.1 with respondent No.2 within a period of two months thereafter.

- (b) As respondent No.1 has undertaken to lay down over-ground pipeline and complete the work by May, 2023, which appears to take care of the problem of the contaminated water flowing from River Amravati, said work must be completed by May, 2023, failing which for each month thereafter, respondent No.1 shall pay penalty at the rate of Rs.25,00,000/- (Rupees Twenty Five Lakhs).
- (c) The compensation amount/penalty amount, which shall be realized from respondent No.1, shall be utilized for restitution of environment in the local area within one year, independent of the obligation of respondent No.1.
- (d) If any grievance remains even thereafter, the applicant would be at liberty to approach this Tribunal in that regard.

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

January 23, 2023
O.A. NO.03/2023 (WZ)



OFFICE OF THE CHIEF OFFICER NOTIFIED AREA AUTHORITY

341

મુખ્ય અધિકારીશ્રીની કચેરી નિર્દિષ્ટ વિસ્તાર

Plot No. 618, 619, AIA Community Centre,
GIDC, Ankleshwar - 393 002.
☎ : (02646) 253094, 222487 Fax : 251750

પ્લોટ નં. ૬૧૮, ૬૧૯, એ.આઈ.એ. કોમ્યુનિટી સેન્ટર,
જી.આઈ.ડી.સી., અંકલેશ્વર-૩૯૩૦૦૨.

☎ : (૦૨૬૪૬) ૨૫૩૦૯૪, ૨૨૨૪૮૭ ફેક્સ : ૨૫૧૭૫૦

Date : - -20

Ref. No. : N.T.A./ANK/

Action Plan to control contaminated storm water in Estate

ANNEXURE-R-2

Sr. No.	Name of Work	Action Taken	Work Start date	Timeline	Amount	Remarks
1	Near Final Pumping Station Natural creek converted in to RCC SWD Channel	• The Work order issued to the agency wide No 4427 date 22-12-2023 for the construction of RCC SWD near Final pumping station in natural creek portion for convey the drainage up to discharge final pumping point. Work completed.	Jan-24	April-24	52.35 Lakh	Work completed
2	Behind M/S Detox India Pvt Ltd Natural creek converts in to RCC SWD	• The Tender invited and technical bid is in progress for the construction of RCC SWD behind Detox India Pvt ltd. Work in progress	Feb-24	May-24	585.00 Lakh	Work in progress
3	Rubber pitching work near New C pump SWD.	• The work in progress for rubber pitching work at near New C pump SWD. Work completed	Jan-24	Feb-24	15.00 Lakh	Work completed
4	RCC Bund wall in SWD	• As per instruction of GPCB for construction of pukka bund wall work completed with "punchnama" . Work completed	Dec-23	Jan-24	ARC	Work completed
5	Effluent raising main line from pumping station 'C' to A Pump.	• Effluent raising main line from Pumping station "C" to A pump agency Finalised and work in progress.	Jan-24	May-24	300.00 Lakh	Work in progress.
6	Facility of uplifting sewer septic tank	• NAA provided tanker facility for lifting of sewer water from septic tank and sent for treatment. Provided				Provided
7	Make a Collection point and header line for lifting septic tank/soak pit Sewer water in SWD for treatment during Dry Season	• For control the waste/sewer water in to SWD in dry season we will make a collection point and header line for lifting it from SWD for treatment in NCT. Work in progress.	Feb-24	May-24		Work in progress.
8	Treasury treatment in STP	• NAA has issued work order for development of bacteria in aeration tank for STP after three month it will be Operated on BOT base system. Tender work in progress.	Jan-24	March-24	10.00 Lakh	Work in progress



Chief Officer
Notified Area
GIDC ANKleshwar

**Notified Area, G.I.D.C,
Ankleshwar**

**Action Tacking Report for controll of contaminated
water into strom water drain as on date 16/04/2024**

1. NGT Oder 23-01-2023 action taken point.

- ▶ All member industries pocked vise over ground pipe line work completed.
- ▶ Sealing of manhole Under Ground Drainage line completed.
- ▶ Disconnection of underground drainage pipe are completed.
- ▶ Above work Third party inspection reported are attached.

2. CE Sir Visit on Dt.30-10-2023 for NGT Oder Action.

- ▶ Syphon repairing work are completed.
- ▶ Fencing work passing natural creek work completed.
- ▶ CCTV Camera instilled on collection point.
- ▶ cleaning work of SWD Completed.

3. Suo-moto Samman's NGT Suo-moto Reference:-Digital media dt:2/12/2023

- ▶ GPCB Water disconnection are completed as per instructed by GPCB.
- ▶ Bund wall in SWD work completed.
- ▶ Sealing Suwez pipe in SWD outlet

4. Video Viral

- ▶ Cleaning work located point wise Completed.
- ▶ Rubble pitching work completed near “C” Pumping Station.
- ▶ SWD work in progress at Final pumping station.
- ▶ Near detox SWD work tender is invited.
- ▶ Raising main 450 mm HDPE from “C” pumping station to “A” pumping station agency finalised and work in progress.

- All member industries pocked vise over ground pipe line work completed



345

Nr.cadila healthcare



Nr.Wockhart ltd

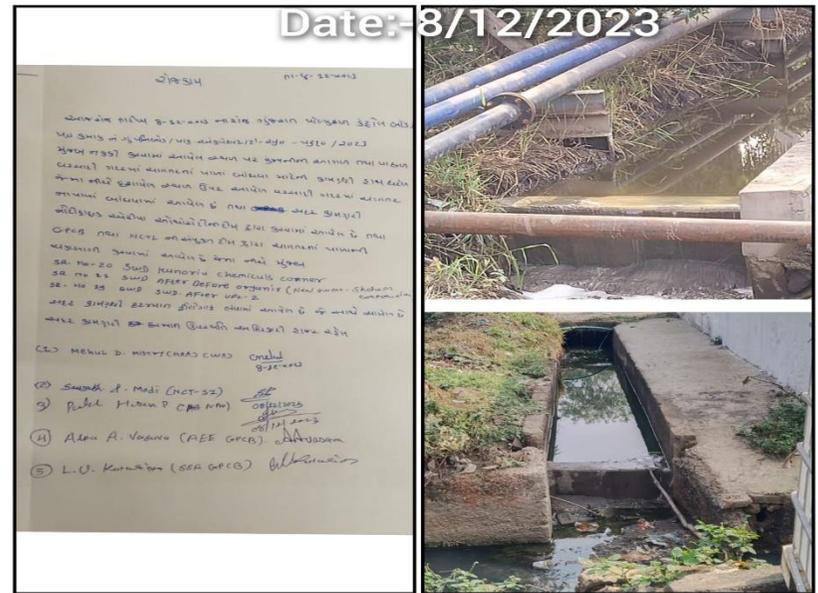


nr.ami organic



➤ Sealing of all the underground manhole with concrete.

NAA office has disconnected the underground pipes connected through manholes except at few locations and also filled all the man holes of the existing under Ground Drainage network in Industrial area (Photographs attached herewith) and “Punchnama” for the same was done in the presence of GPCB officials, NCT officials, and representative of AIA. Filling the man holes with concrete 52 Nos out of 52 Nos in Road and other 70 no’s man holes completed and 09 Nos location disconnect the pipes with manholes work completed.











➤ Above work Third party inspection reported are attached.

PROJECT REPORT/ INSPECTION REPORT

FOR
**ABOVE GROUND EFFLUENT DISPOSAL PIPELINE PROJECT FOR
 ABOVE GROUND PIPELINE FOR GIDC ANKLESHWAR**



PROJECT PROPONENT
NOTIFIED AREA AUTHORITY
GIDC ANKLESHWAR

PREPARED BY:

N. C. PATEL
CHARTERED ENGINEER

REG NO: 101 488/3, INSTITUTUTE OF ENGINEERS (India), KOLKOTA
 CLEAN ENVIRO PROJECTS CONSULTANCY PVT LTD, VALSAD
 CELL PHONE: 98241 10638

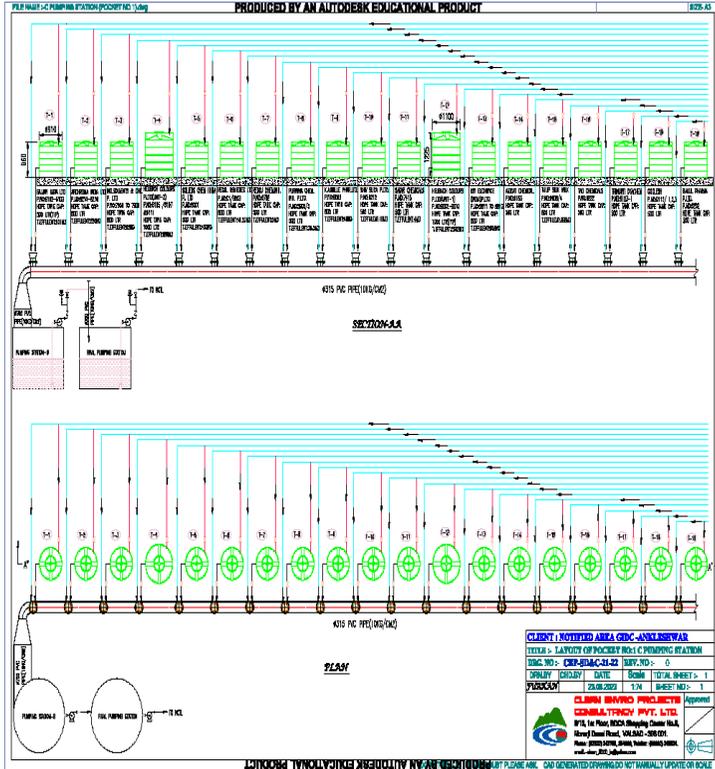
E MAIL: nchandra13@gmail.com, clean2000in2@gmail.com

B) The Above ground pipelines are reasonably safe and shall be able to work smoothly.

C) It is reasonably concluded that the NAA Ankleshwar has established Above Ground Pipe Line Network, which shall fulfill the needs of GIDC Ankleshwar Estate for protection of its environment and shall function as per required norms provided the recommendation given by GPCB and in this report are strictly followed.

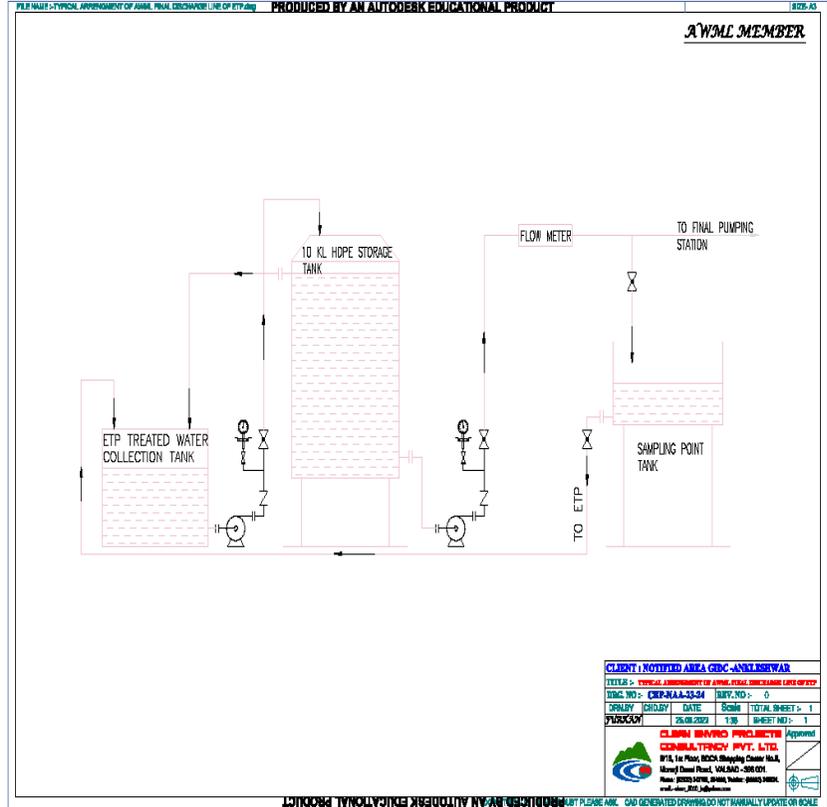
N.C. Patel, Chartered Engineer,
 Reg No. 101 488/3,
 The Institute of Engineers (India),
 Kolkata

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2. CE Sir Visit on Dt.30-10-2023 for NGT Oder Action.

- Irrigation canal syphan repairing work completed.
 - Fencing over the creak work completed.
 - CCTV Camera instilled on collection point.
 - cleaning work of SWD Completed.
- 

➤ Irrigation Canal Syphane repairing work completed.



➤ Fencing over the creek for prevent solid waste





➤ **Bund wall in SWD for inspection as instructed by GPCB.**

- Brick masonry bund wall was constructed for inspection in Storm water drain except rainy season. Bund wall at all 28 Nos location are completed .







- CCTV Camera instilled on collection point.



➤ Cleaning work of SWD Completed



Suo-moto Samman's NGT Suo-moto Reference:-Digital media dt:02/12/2023

- ▶ Water disconnection are completed as per instructed by GPCB.
 - ▶ Bund wall created by closed industries as instructed by GPCB.
 - ▶ Sealed sewer pipe line outlet in SWD.
- 

Water Disconnection as per GPCB Closure.

Sajjan india limited, plot no.-6102-6103


 નામના કાર્યપાલક ઈજનેરશ્રી-(પા.પ.)
 નિર્દિષ્ટ વિભાગ કચેરી
 પ્લોટ નં. ૬૧૮/૬૧૯, જી.આઈ.ડી.સી.,
 અંકલેખર.
 જાણક ક્રમાંક /પા.પ./૩૫૭
 તારીખ: 12 APR 2024

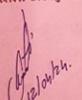
પ્રતિ,
 મેસર્સ Sajjan India Limited
 પ્લોટ નં. 6102-6103 6112-6119 5809-5810
 જી.આઈ.ડી.સી., અંકલેખર.

વિષય :- પાણીનું જોડાણ કાપવા બાબત
 પ્લોટ નં/કચેરી/પ્લોટ નં 6102-6103 6112-6119 5809-5810

માનનીય,
 સવિનય ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે આપશ્રીનું પાણીનું જોડાણ તારીખ 12_04_2024
 ના રોજ નીચે જણાવેલ કારણોસર કાપવામાં આવેલ છે. જેની નોંધ લેવા વિનંતી છે.

- (૧) પાણીના મીલન નામાં ખાલી લોવાથી.
- (૨) પાણીનું મીટર ખરાબ લોવાથી.
- (૩) પાણીની અંતરિક્ષ લાઈન ઢીંગળા લોવાથી.
- (૪) પાણીના મીટર વગર પાણી વાપરતા લોવાથી.
- (૫) નેરકાપ્લોસર પાણીનો મોર કરેલ લોવાથી.
- (૬) નેરકાપ્લોસર પાણીનો વરસાદ કરતા લોવાથી.
- (૭) કાનવામાં આવેલ પ્લોટ સિલવાના કામ માટે પાણી વાપરતા લોવાથી.
- (૮) પાણીના મીટર સાથે ચેલા કરેલ/કરતા લોવાથી.
- (૯) ગુજરાત પ્રદુષણ ધોરણ આદેશ મુજબ પાન નંબર 798392 તારીખ 09/04/2024 મુજબ ✓
- (૧૦) છેલ્લા પાંચ મહિનાથી ચેમ્બર/રવણો બંધ લોવાથી.
- (૧૧) ઓ.ઈ.એ.આઈ.એલ.નો પાન નંબર..... તારીખ..... મુજબ
- (૧૨) 21/7/20 20/05/24 તા. 12/04/2024 (73-20/17/1) 11/05/24 મુજબ
- (૧૩)

ઉપરોક્ત કારણોસર પાણીનું કનેકશન અરેબી કાપવામાં આવે છે. જે વિષયો અનુસાર રીવાઈટડ લિપોહીટ, બાકીના નામાં,
 દંડીયા રકમ, ઓફેસરી પાન વિગેરે આપવાથી પુનઃ જોડાણ કરવામાં આવશે, જેની નોંધ લેવા વિનંતી છે.

સહકારની અપેક્ષા રાખ,

 નામના કાર્યપાલક ઈજનેરશ્રી-(પા.પ.)
 નિર્દિષ્ટ વિભાગ કચેરી,
 જી.આઈ.ડી.સી., અંકલેખર.



Technilco industries plot no.2900/134


 નામના કાર્યપાલક ઈજનેરશ્રી-(પા.પ.)
 નિર્દિષ્ટ વિભાગ કચેરી
 પ્લોટ નં. ૬૧૮/૬૧૯, જી.આઈ.ડી.સી.,
 અંકલેખર.
 જાણક ક્રમાંક /પા.પ./૩૫૩
 તારીખ: 09 APR 2024

પ્રતિ,
 મેસર્સ Technilco Industries (Zelsion Industries)
 પ્લોટ નં. 2900/134
 જી.આઈ.ડી.સી., અંકલેખર.

વિષય :- પાણીનું જોડાણ કાપવા બાબત
 પ્લોટ નં/કચેરી/પ્લોટ નં 2900/134

માનનીય,
 સવિનય ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે આપશ્રીનું પાણીનું જોડાણ તારીખ 09-04-2024
 ના રોજ નીચે જણાવેલ કારણોસર કાપવામાં આવેલ છે. જેની નોંધ લેવા વિનંતી છે.

- (૧) પાણીના મીલન નામાં ખાલી લોવાથી.
- (૨) પાણીનું મીટર ખરાબ લોવાથી.
- (૩) પાણીની અંતરિક્ષ લાઈન ઢીંગળા લોવાથી.
- (૪) પાણીના મીટર વગર પાણી વાપરતા લોવાથી.
- (૫) નેરકાપ્લોસર પાણીનો મોર કરેલ લોવાથી.
- (૬) નેરકાપ્લોસર પાણીનો વરસાદ કરતા લોવાથી.
- (૭) કાનવામાં આવેલ પ્લોટ સિલવાના કામ માટે પાણી વાપરતા લોવાથી.
- (૮) પાણીના મીટર સાથે ચેલા કરેલ/કરતા લોવાથી.
- (૯) ગુજરાત પ્રદુષણ ધોરણ આદેશ મુજબ પાન નંબર 798319 તારીખ 08/04/2024 મુજબ ✓
- (૧૦) છેલ્લા પાંચ મહિનાથી ચેમ્બર/રવણો બંધ લોવાથી.
- (૧૧) ઓ.ઈ.એ.આઈ.એલ.નો પાન નંબર..... તારીખ..... મુજબ
- (૧૨) 14/7/20 20/05/24 તા. 09/04/2024 21.04.2024 ના 08/04/2024 મુજબ
- (૧૩)

ઉપરોક્ત કારણોસર પાણીનું કનેકશન અરેબી કાપવામાં આવે છે. જે વિષયો અનુસાર રીવાઈટડ લિપોહીટ, બાકીના નામાં,
 દંડીયા રકમ, ઓફેસરી પાન વિગેરે આપવાથી પુનઃ જોડાણ કરવામાં આવશે, જેની નોંધ લેવા વિનંતી છે.

સહકારની અપેક્ષા રાખ,

 નામના કાર્યપાલક ઈજનેરશ્રી-(પા.પ.)
 નિર્દિષ્ટ વિભાગ કચેરી,
 જી.આઈ.ડી.સી., અંકલેખર.



Chandan chemical , plot no.J/3434

GDC ગામનું સર્વપાસ ઉપગ્રહરેખી-(અ.પ.)
 ડિવિઝન વિભાગ કચેરી
 પ્લોટ નં. ૬૧૮/૬૧૯, જી.આઈ.ડી.સી.,
 અંકલેખર,
 જલસા ક્રમમાં પ્લોટ/પ્લ.નં./૧૬૬
 તારીખ: 13 FEB 2024

પ્રતિ,
 મેસર્સ Chandan Chemicals
 પ્લોટ નં. 7/3434
 જી.આઈ.ડી.સી., અંકલેખર.

વિષય :- પાણીનું જોડાણ કાપવા બાબત
 પ્લોટ તોડાણવર્ક/પ્લોટ નં. 7/3434

માનનીય,
 સંવિનય ઉપકારેલ વિષય અન્વયે જણાવવાનું કે આપણીનું પાણીનું જોડાણ તારીખ ૦૧-૦૩-૨૦૨૫
 ના રોજ નીચે જણાવેલ કારણોસર કાપવામાં આવેલ છે. જેની નીચે લેવા વિનંતી છે.

- (૧) પાણીનું પીવવા નવાં પાણી લેવાની.
- (૨) પાણીનું પીટર પાવોલ લેવાની.
- (૩) પાણીની અંતરીક ચાલન લીટીનું લેવાની.
- (૪) પાણીનું પીટર વગર પાણી કાપવાનું લેવાની.
- (૫) વેરાકાંચેલ પાણીને ખોલે કાઢવા લેવાની.
- (૬) વેરાકાંચેલ પાણીને વગર કાઢવા લેવાની.
- (૭) કાપવામાં આવેલ પ્લોટ સિલવન કાપ ખાડે પાણી કાપવાનું લેવાની.
- (૮) પાણીનું પીટર સાથે વેરા કાંચકાઠવા લેવાની.
- (૯) કુચરાલ મુજબ પોર્ટનું આંતર કુચરાલ પર નંબર 784175 તારીખ 19/02/2024 ૩૫૫
- (૧૦) છેલ્લા પાંચ મહિનાથી વેચાણકારમાંથી મેલે લેવાની.
- (૧૧) ઓ.ઈ.એ.આઈ.એલ.નો પર નંબર _____ તારીખ _____ ૩૫૫
- (૧૨) ૨૧/૧૧/૨૦૨૩ તારીખ: ૧૯/૦૨/૨૦૨૪ (૨) ૨૦/૦૨/૨૦૨૪ ૬૬૬૫ ૩૫૫૫
- (૧૩)

ઉપરોક્ત કારણોસર પાણીનું જોડાણ કાપવાની જાણ અપવામાં આવે છે. જે વિષયે અનુસાર ઉપરોક્ત ટીપ્પણી, પાકીત નવાં,
 ટાંચીત રાખ, ઓર્થોટી પર વિરેલે આપવાથી ૬૫૫ જોડાણ કાપવામાં આવશે, જેને નીચે લેવા વિનંતી છે.

જાણકારની મર્યાદા અહીં,
 _____ તારીખ _____ ૩૫૫
 ગામનું સર્વપાસ ઉપગ્રહરેખી-(અ.પ.)
 ડિવિઝન વિભાગ કચેરી,
 જી.આઈ.ડી.સી., અંકલેખર.



Uma organic , plot no.3816

GDC ગામનું સર્વપાસ ઉપગ્રહરેખી-(અ.પ.)
 ડિવિઝન વિભાગ કચેરી
 પ્લોટ નં. ૬૧૮/૬૧૯, જી.આઈ.ડી.સી.,
 અંકલેખર,
 જલસા ક્રમમાં પ્લોટ/પ્લ.નં./૩૦૨
 તારીખ: 28 MAR 2024

પ્રતિ,
 મેસર્સ Uma Organic
 પ્લોટ નં. 3816
 જી.આઈ.ડી.સી., અંકલેખર.

વિષય :- પાણીનું જોડાણ કાપવા બાબત
 પ્લોટ તોડાણવર્ક/પ્લોટ નં. 3816

માનનીય,
 સંવિનય ઉપકારેલ વિષય અન્વયે જણાવવાનું કે આપણીનું પાણીનું જોડાણ તારીખ ૨૭-૦૩-૨૦૨૫
 ના રોજ નીચે જણાવેલ કારણોસર કાપવામાં આવેલ છે. જેની નીચે લેવા વિનંતી છે.

- (૧) પાણીનું પીવવા નવાં પાણી લેવાની.
- (૨) પાણીનું પીટર પાવોલ લેવાની.
- (૩) પાણીની અંતરીક ચાલન લીટીનું લેવાની.
- (૪) પાણીનું પીટર વગર પાણી કાપવાનું લેવાની.
- (૫) વેરાકાંચેલ પાણીને ખોલે કાઢવા લેવાની.
- (૬) વેરાકાંચેલ પાણીને વગર કાઢવા લેવાની.
- (૭) કાપવામાં આવેલ પ્લોટ સિલવન કાપ ખાડે પાણી કાપવાનું લેવાની.
- (૮) પાણીનું પીટર સાથે વેરા કાંચકાઠવા લેવાની.
- (૯) કુચરાલ મુજબ પોર્ટનું આંતર કુચરાલ પર નંબર 393034 તારીખ 21/03/2024 ૩૫૫
- (૧૦) છેલ્લા પાંચ મહિનાથી વેચાણકારમાંથી મેલે લેવાની.
- (૧૧) ઓ.ઈ.એ.આઈ.એલ.નો પર નંબર _____ તારીખ _____ ૩૫૫
- (૧૨) ૨૧/૧૧/૨૦૨૩ તારીખ: ૨૩/૦૨/૨૦૨૪ (૨) ૨૪/૦૨/૨૦૨૪ ૬૬૬૫ ૩૫૫૫
- (૧૩)

ઉપરોક્ત કારણોસર પાણીનું જોડાણ કાપવાની જાણ અપવામાં આવે છે. જે વિષયે અનુસાર ઉપરોક્ત ટીપ્પણી, પાકીત નવાં,
 ટાંચીત રાખ, ઓર્થોટી પર વિરેલે આપવાથી ૬૫૫ જોડાણ કાપવામાં આવશે, જેને નીચે લેવા વિનંતી છે.

જાણકારની મર્યાદા અહીં,
 _____ તારીખ _____ ૩૫૫
 ગામનું સર્વપાસ ઉપગ્રહરેખી-(અ.પ.)
 ડિવિઝન વિભાગ કચેરી,
 જી.આઈ.ડી.સી., અંકલેખર.



Lourel lifescience, plot no.6501


 નામ અધિકાર ઉપરની (પા.પ.)
 વિદેશ વિભાગ સ્તરી
 પ્લોટ નં. ૬૧૮/૧૯૮, જી.આઈ.ડી.સી.,
 અંકલેખર.
 જાણક ક્રમાંક /પાનાઈ/પા.પ./૧૭૦
 તારીખ : ૨૬ DEC ૨૦૨૩

ખા.તિ.
 મેસર્સ Lourel lifescience
 પ્લોટ નં. 6507
 જી.આઈ.ડી.સી., અંકલેખર.

વિષય :- પાણીનું જોડાણ કાપવા બાબત
 પ્લોટ નોંધકારક પ્લોટ નં. 6507

માનનીય,
 સંવિનય ઉપહોત વિષય અન્વયે જણાવવું કે આપણી પાણીનું જોડાણ તારીખ ૦૬-૧૨-૨૦૨૩ ના રોજ નીચે જણાવેલ કારણોસર કાપવામાં આવેલ છે, જેની નોંધ લેવા વિનંતી છે.

- (૧) પાણીનું મીનન નાસી પાટી લોચલી.
- (૨) પાણીનું મીટર ખરાબ લોચલી.
- (૩) પાણીની આંતરિક કાઉન્ટ લીકેજ લોચલી.
- (૪) પાણીનું મીટર વગર પાણી ચપરામ લોચલી.
- (૫) વેરકાઉન્ટર પાણીનો ધોર કાંચ લોચલી.
- (૬) વેરકાઉન્ટર પાણીને વગર કાંચ કાચ લોચલી.
- (૭) કાચવખામાં આવેલ પ્લોટ ડિવાઇસ કાચ પાટી ચપરામ લોચલી.
- (૮) પાણીનું મીટર કાચે વેલા કાંચકાચ લોચલી.
- (૯) ગુજરાત પ્રજાજન પોંચન આંદોલન પ્રજાજન પત્ર નંબર 761499 તારીખ 19/12/2023 પ્રજાજન
- (૧૦) ઉપરના પાંચ પાટી-પાટી વેચનારકારકોને મેલે લોચલી.
- (૧૧) શી.ઈ.એ.આઈ.એલ.નું પત્ર નંબર _____ તારીખ _____ પ્રજાજન
- (૧૨) તારીખ 20/12/2023 (૨૫/૧૨/૨૩) હુકમ પ્રજાજન
- (૧૩)

ઉપરોક્ત કારણોસર પાણીનું જોડાણ અરેલી કાપવામાં આવે છે, જે વિષયો અનુસાર ઉપરોક્ત ડિપોઝીટ, માહિતી નવાં, ડાહીપ કાચ, આંકલેખર અને વિશેષી યુગ-જોડાણ કાચમાં આવેલી, જેની નોંધ લેવા વિનંતી છે.

આજનાની અપેક્ષા માં,

 નામ અધિકાર ઉપરની (પા.પ.)
 વિદેશ વિભાગ સ્તરી,
 જી.આઈ.ડી.સી., અંકલેખર.



Komal industries, plot no.6116/a


 નામ અધિકાર ઉપરની (પા.પ.)
 વિદેશ વિભાગ સ્તરી
 પ્લોટ નં. ૬૧૮/૧૯૮, જી.આઈ.ડી.સી.,
 અંકલેખર.
 જાણક ક્રમાંક /પાનાઈ/પા.પ./૩૩૧
 તારીખ : ૦૬ APR 2024

ખા.તિ.
 મેસર્સ Komal Industries
 પ્લોટ નં. 6116/A
 જી.આઈ.ડી.સી., અંકલેખર.

વિષય :- પાણીનું જોડાણ કાપવા બાબત
 પ્લોટ નોંધકારક પ્લોટ નં. 6116/A

માનનીય,
 સંવિનય ઉપહોત વિષય અન્વયે જણાવવું કે આપણી પાણીનું જોડાણ તારીખ ૦૬-૦૪-૨૦૨૪ ના રોજ નીચે જણાવેલ કારણોસર કાપવામાં આવેલ છે, જેની નોંધ લેવા વિનંતી છે.

- (૧) પાણીનું મીનન નાસી પાટી લોચલી.
- (૨) પાણીનું મીટર ખરાબ લોચલી.
- (૩) પાણીની આંતરિક કાઉન્ટ લીકેજ લોચલી.
- (૪) પાણીનું મીટર વગર પાણી ચપરામ લોચલી.
- (૫) વેરકાઉન્ટર પાણીનો ધોર કાંચ લોચલી.
- (૬) વેરકાઉન્ટર પાણીને વગર કાંચ કાચ લોચલી.
- (૭) કાચવખામાં આવેલ પ્લોટ ડિવાઇસ કાચ પાટી ચપરામ લોચલી.
- (૮) પાણીનું મીટર કાચે વેલા કાંચકાચ લોચલી.
- (૯) ગુજરાત પ્રજાજન પોંચન આંદોલન પ્રજાજન પત્ર નંબર 793505 તારીખ 20/03/2024 પ્રજાજન
- (૧૦) ઉપરના પાંચ પાટી-પાટી વેચનારકારકોને મેલે લોચલી.
- (૧૧) શી.ઈ.એ.આઈ.એલ.નું પત્ર નંબર _____ તારીખ _____ પ્રજાજન
- (૧૨) તારીખ 20/03/24 (૨૫/૦૩/૨૦૨૪) હુકમ પ્રજાજન
- (૧૩)

ઉપરોક્ત કારણોસર પાણીનું જોડાણ અરેલી કાપવામાં આવે છે, જે વિષયો અનુસાર ઉપરોક્ત ડિપોઝીટ, માહિતી નવાં, ડાહીપ કાચ, આંકલેખર અને વિશેષી યુગ-જોડાણ કાચમાં આવેલી, જેની નોંધ લેવા વિનંતી છે.

આજનાની અપેક્ષા માં,

 નામ અધિકાર ઉપરની (પા.પ.)
 વિદેશ વિભાગ સ્તરી,
 જી.આઈ.ડી.સી., અંકલેખર.



Laurel lifescience

23-1-2024

Laurel lifescience

23-1-2024

1) Mohd. D. MISTRI (NAA) (CWA) Onedra 23/1/2024

2) Emil M. RIZAL (NCT) 23/1/2024

3) Manoj Jais (Panna) 23/1/2024

4) Dhanu Jumarada 23/1/2024

5) M. V. Ramesh (CWA) (CWA) 23/1/2024




Tao chemical

23-1-2024

Tao Chemicals

23-1-2024

1) Mohd. D. MISTRI (NAA) (CWA) Onedra 23/1/2024

2) SAADARUDDIN. B. SHAZKH (IIC) NCT 23/1/2024

3) ASHIK BHUTA (TAO CHEMICALS) 23/1/2024

4) Ikhwanudin Sidiq B. Kado 23/1/2024

5) M. V. Ramesh (CWA) 23/1/2024




➤ Sealed Suwej pipe in SWD outlet

NAA monitoring the SWD and issued notice and circular to industries for create soak pit or septic tank.

<p>NOTIFIED AREA OFFICE (GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION) Office of the Dy. Ex. Engineer (Drg. & Road) Plot No. 618/619, AIA Community Centre, GIDC, Ankleshwar – 393 002. Phone: 02646-251359, 02646-222487 Our Ref. No: NTA/ANK/DEE/DRG/10</p>	<p>નિર્દિષ્ટ વિસ્તારની કચેરી (ગુજરાત ઔદ્યોગિક વિકાસ નિગમ) નાયબ કાર્યપાલક ઈજનેર (ડ્રોજ અને રોડ)ની કચેરી પ્લોટ નં.૬૧૮/૬૧૯, એ.આઈ.એ. કોમ્યુનીટી સેન્ટર જી.આઈ.ડી.સી. અંકલેશ્વર – ૩૯૩ ૦૦૨ Date: _____</p>
<p>નોટીસ</p>	
<p>વિષય: આપના પ્લોટની બહાર ગંદ પાણી છોડવા બાબત. સંદર્ભ:-GPCB પત્રકમાંક:-GPCB/રો-ANKleshwar/T-260 /5488/2023,Date:-29/09/2023</p>	
<p>ઉપરોક્ત વિષય અનુસંધાને જણાવવાનું કે, આપના પ્લોટની બહાર આપના દ્વારા ગંદ પાણી છોડવામાં આવતું હોઈ એવું જોવા મળેલ છે. જે નોટીસ મળ્યેથી દિન ૩ (સાત) માં આપના દ્વારા બંધ કરી આપના પ્લોટમાં સેપ્ટિક ટેન્ક બનાવી આ ગંદ પાણી બહાર આવતું બંધ કરવા તાકીદ જાણ કરવામાં આવે છે. ઉપરોક્ત કામગીરી કરવામાં વિલંબ થયેથી નોટીફાઈડ ચેરિયા ઓશોરીટી દ્વારા આપનું પાણીનું કનેક્શન કાપી નાખવામાં આવશે. જેની ગંભીર નોંધ લેવી.</p>	
<p> નાયબ કાર્યપાલક ઈજનેર(ડ્રોજ અને રોડ) નિ.વિ. જી.આઈ.ડી.સી. અંકલેશ્વર</p>	
<p>પતિ, _____ મે, _____ પ્લોટ નં: _____ જી.આઈ.ડી.સી., અંકલેશ્વર</p>	
<p>નકલ સાથે રવાના: (૧) મુખ્ય અધિકારીશ્રી, નિ.વિ. જી.આઈ.ડી.સી. અંકલેશ્વર તરફ જાણ સારું (૨) ચેરમેનશ્રી (BOM) નિ.વિ. જી.આઈ.ડી.સી. અંકલેશ્વર તરફ જાણ સારું (૩) પ્રાદેશિક અધિકારીશ્રી, ગુજરાત પકૃષ્ઠણ નિયંત્રણ બોર્ડ, અંકલેશ્વર તરફ જાણ સારું. (૪) પ્રમુખ શ્રી. એ.આઈ.એ. જી.આઈ.ડી.સી. અંકલેશ્વર તરફ જાણ સારું (૫) ચેરમેન શ્રી. ઈન્ડસ્ટ્રીયલ મેનજેનન્સ કમીટી, એ.આઈ.એ. જી.આઈ.ડી.સી. અંકલેશ્વર તરફ જાણ સારું</p>	







4. Video Viral for Polluted water

- ▶ Cleaning work located point wise Completed.
 - ▶ Rubble pitching work completed near “C” Pumping Station.
 - ▶ SWD work in progress at Final pumping station.
 - ▶ Near detox SWD work agency finalised and work in progress.
 - ▶ Raising main 450 mm HDPE from “C” pumping station to “A” pumping station agency finalised and work in progress.
- 

➤ Cleaning work Completed.

Before



After





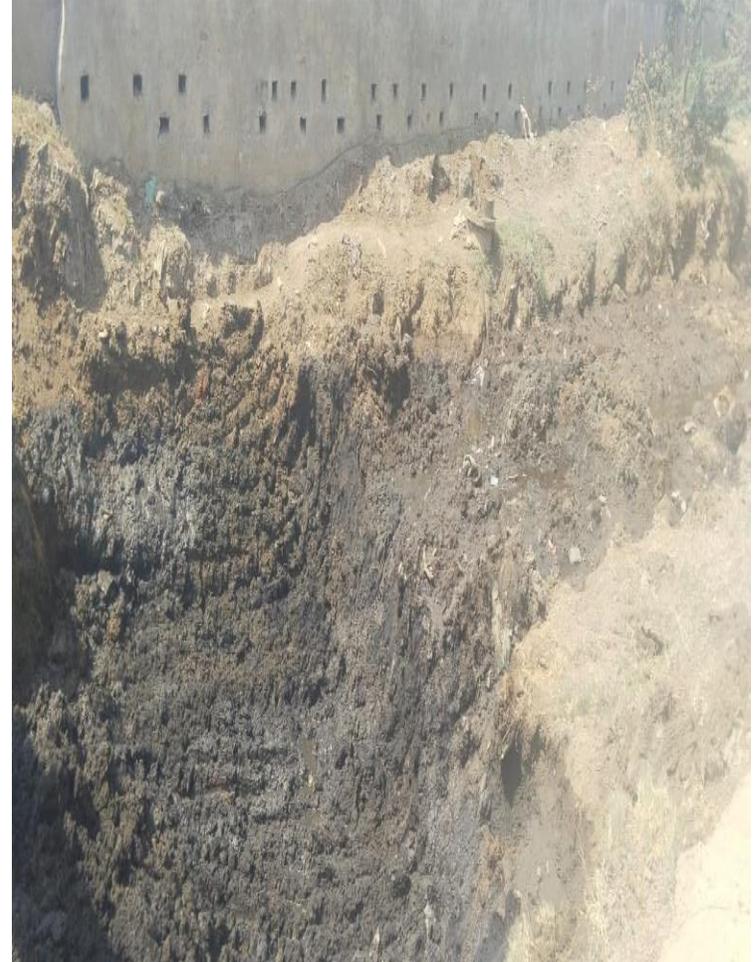
➤ Work Completed at new c-pumping station.



- Construction of RCC SWD work in Progress at final pumping station



- Construction of RCC SWD work in Progress at near Detox Pvt Ltd ,“C” pumping station



THANKS

